

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JANUARY 10, 2017

No. 17 /Admin. (Services)/2017

On reversion to the regular line, **Sushri Chhavi Asthana**, Additional Legal Advisor, U.P. State Industrial Development Corporation, Ghaziabad to be Civil Judge, Senior Division, Malihabad sitting at Lucknow vice Sri Azad Singh.

No. 18 /Admin. (Services)/2017

Sri Azad Singh, Civil Judge, Senior Division, Malihabad sitting at Lucknow to be Special Chief Judicial Magistrate, Lucknow vice Sri Rajaneesh Kumar Mishra.

No. 19 /Admin. (Services)/2017

Sri Rajaneesh Kumar Mishra, Special Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Sri Ritish Sachdeva.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 20 /Admin. (Services)/2017

Sri Ritish Sachdeva, Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

BY ORDER OF THE COURT

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 33/Admin. (Services)/2017 Dated: Allahabad : January 10, 2017

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sushri Chhavi Asthana, Additional Legal Advisor, U.P. State Industrial Development Corporation, Ghaziabad from her present post so as to enable her to take over charge of her new postings immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Managing Director, U.P., State Industrial Development Corporation Limited, Kanpur.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judge, Lucknow (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

9. Sushri Chhavi Asthana, Additional Legal Advisor, U.P. State Industrial Development Corporation, Ghaziabad.

You shall handover charge of your present post and shall proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates

10. The Registrar (Judicial) (Budget), High Court Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Section Officer (Confidential-B) Section, High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Lucknow with the request to place this notification before His Lordship's for kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(ATUL SRIVASTAVA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)